

**List of old cases which are posted on 30-06-2020 in the court of Addl.  
Senior Civil Judge and JMFC, Anekal.**

<b>Sl. No.</b>	<b>Case No.</b>	<b>Stage</b>
<b>Morning Session</b>		
1	O.S. No. 1143/2007	Hearing
2	O.S. No. 784/2008	Hearing
3	O.S. No. 664/2016	Hearing
4	O.S. No. 778/2020	Objections
5	O.S. No. 760/2014	Issues
6	O.S. No. 765/2014	Issues
7	O.S. No. 845/2014	Issues
8	O.S. No. 1066/2014	Issues
9	O.S. No. 1373/2014	Issues
10	O.S. No. 734/2015	Issues
<b>Afternoon Session</b>		
11	O.S. No. 1168/2015	Issues
12	O.S. No. 2037/2006	Steps
13	O.S. No. 726/2007	Steps
14	O.S. No. 448/2010	Steps
15	O.S. No. 668/2012	Steps
16	O.S. No. 865/2014	Steps
17	O.S. No. 880/2012	Steps
18	O.S. No. 738/2014	Steps
19	O.S. No. 828/2015	Steps
20	O.S. No. 752/2018	Steps

Sd/-  
Addl. Senior Civil Judge and JMFC,  
Anekal.

Matter listed on 30.06.2020 for hearing in the court of I Addl. Civil Judge & JM  
Anekal.

Sl.No.	Morning Session	Sl No.	Afternoon Session
1	OS No.5/2016	11	OS No.455/2008
2	OS No.627/2008	12	OS No.293/2017
3	OS No.569/2012	13	OS No.163/1991
4	OS No.297/2014	14	OS No.501/2008
5	OS No.415/2017	15	OS No.639/2013
6	OS No.47/2019	16	OS No.819/2012
7	OS No.10/2020	17	OS No.597/2010
8	OS No.27/2016	18	MISC No.3/2009
9	FDP No.1/2005	19	FDP No.12/2005
10	EX No.14/2009	20	FDP No.9/2007

All matters are listed for hearing.

I Addl. Civil Judge & JM

Anekal  
Addl. Civil Judge  
& J.M.F.C., Anekal

**Note:** All advocates are required to strictly follow SOP dated 27-06-2020  
issued by the Hon'ble High Court of Karnataka